## Oilseeds crushing capacity

- †533. SHRI RAVI SHANKAR PRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether it is a fact that establishment of industrial capacity of oilseeds crushing has increased during the last few years in the country;
- (b) if so, the oilseeds crushing capacity established till the end of March, 2004:
- (c) whether oilseeds are available for maximum utilization of the crushing capacity; and
- (d) if not, the average percentage of production capacity of oilseeds crushing industry being used?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) Yes, Sir.

- (b) The estimated annual crushing capacity of oilseeds is  $425\ \text{lakh}$  MTs.
  - (c) No, Sir.
- (d) The average percentage of capacity utilization is around 30 per cent.

## **Consumer awareness**

- 534. SHRI MANOJ BHATTACHARYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) the total number of applications filed by the aggrieved public under the Consumer Protection Act together with the number of cases finally disposed of by the Consumer Courts during the last three years, year-wise; and
- (b) the steps taken to increase the level of consumer awareness among the public?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): (a) As per the information made available by the National Commission

<sup>†</sup>Original notice of the question was received in Hindi.

the number of cases filed and disposed of during the last three years in the National Commission, State Commission and District Forums are given in the Statement (See below).

(b) Consumer awareness programmes through audio, video and print media are being undertaken by the Government to spread consumer movement in the country. Various consumer awareness programmes are also being undertaken by Voluntary Consumer Organizations (VCOs), NGOs, State Governments and others.

## Statement

Cases filed and disposed off in Consumer Forums during last three years

SI. No	Name of . Consumer Forum	Filing Disposal (includes cases pending from previous years)		Filing Disposal (includes cases pending from previous years)		Filing Disposal (includes cases pending from previous years)	
1.	National Consumer Disputes Redressal Commission	2995	4588	3971	5105	4625	2284
2.	State Consumer Disputes Redressal Commission	29834	22621	31670	21031	33619	24253
3.	District Consumer Forum	157624	127984	162771	132743	157262	131233
	TOTAL:	190453	155193	198412	158879	195506 157860	

NOTE: 1. The information from States of Manipur, Meghalaya, Mizoram and Nagaland in respect of their State Commission are not made available. Thus the same are not included.

2. The information from States of Manipur, Meghalaya, Mizoram, Nagaland and Tripura in respect of their District Forums are not made available. Thus thesame are not included.